

respect of Irrigation/Hydel Project.

- (iv) Reclamation plan in respect of mining projects.
- (v) Specific comments of Principal Chief Conservator of Forests/Chief Wildlife Warden.
- (vi) Map of the area.
- (vii) Enumeration list of the trees to be felled.

(b) During last three years the forest land diverted for non-forestry purposes in Punjab is 3.8 ha.

[Translation] 241 *Urban Areas*
Survey on Conversion of Small Urban Cities into Metropolitan Cities

2895. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has conducted any survey in 1989-90 regarding the gradual conversion of small urban cities into big metropolitan cities;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise

(c) Such ad-hoc surveys are taken up as and when considered necessary. The Report of the National Commission on Ur-

banisation has also provided data and suggestions on the subject.

[English] 242

Narcotics Smuggling in Tiger Reserves in Uttar Pradesh

2896. SHRI ANANTRAO DESHMUKH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware the Corbett and Dudhwa tiger reserves in Uttar Pradesh are being used for narcotics smuggling; and

(b) if so, the preventive measures taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) The 'Bhang' plant (Cannabis sativa) growing naturally in the Corbett and Dudhwa Tiger Reserves is a source of narcotics. The anti-social elements sometimes use this plant to extract narcotics from these areas and smuggle them out.

(b) The field staff posted in these areas keep on patrolling to control the movement of such anti-social elements inside the Tiger Reserves. The Central Government also provides financial assistance to the State Government to control the growth of this plant.

[Translation] 242 *Deference*

Action Against Firms which supplied Sub-Standard Goods

2897. SHRI HUKUMDEO NARAYAN YADAV: Will the PRIME MINISTER be pleased to refer to the reply given on 4 May, 1990 to Unstarred Question No. 8593 regarding action against firms which supplied sub-standard goods and state: